

1976	—
1977	16
1978	1
1979	2
1980	2
1981	2

(c) According to available information, awards in favour of NTC (WBABO) have so far been given in six cases. NTC (WBABO) have not lost any of the cases so far instituted.

Export of Common Salt

3831. SHRI AMARSINH RATHAWA : Will the Minister of COMMERCE be pleased to state :

(a) whether common salt is being exported ;

(b) if so, the quantity exported during the years 1982-83 and 1983-84 and the foreign exchange earned thereby ;

(c) the names of the countries to which the export of common salt is being made ;

(d) whether the export of common salt is proposed to be increased during the year 1984-85 ; and

(e) if so, by how much and the steps being taken to boost this trade in near future ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) Yes Sir,

(b) Quantity and value of salt exported during 1982-83 and 1983-1984 are given below :

Year	Qty (MT)	Value (Rs. Lakhs)
1982-83	282887	318.57
1983-84	519150	715.42

(c) Salt is being exported to :

Maldives, Bangladesh, Malacca, Mombassa, South Korea, Dar-es-Salam, Nepal, Hongkong, U.K., Malaysia and Singapore.

(d) Yes, Sir,

(e) It is proposed to export 6.50 to 7.00 lakhs tonnes of salt during this year. Following steps are being taken to boost exports :

(i) STC is considering the possibility of putting up mechanical loading system to improve loading rate.

(ii) Sending Sales Teams to Far East and African Countries.

(iii) Trying to improve export of salt through special trading arrangements being worked out with some countries.

World Bank Loan to India

3832. SHRI N. DENNIS : Will the Minister of FINANCE be pleased to state :

(a) whether the World Bank Group has made the highest ever loan commitment in favour of India during the fiscal year ending June 1984 ;

(b) if so, the extent to which and the terms and conditions on which it has been granted in favour of India : and

(c) the details regarding the major projects for which the World Bank loan has been approved ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) Yes, Sir.

(b) The World Bank group approved loans/credits to India totalling \$2722.4 million for the fiscal year ending 30th June, 1984.

These loans/credits have been granted on the usual terms and conditions. IBRD loans are repayable over 15-20 years with a grace period of 3.5 years and carry a six-

monthly variable rate of interest. As on 1.7.1983 and 1.1.1984 the rate of interest was 10.47 per cent and 10.08 per cent per annum respectively. In addition a one-time front-end-fee of 0.25 per cent and a commitment charge of 0.75 per cent on the undisbursed balance are levied. The IDA and Special Fund Credits have 50 year maturities with a grace period of 10 years. The credits carry no interest, but there is a service charge of 0.75 per cent per annum on the disbursed balance and a commitment fee of 0.5 per cent on the undisbursed balance.

(c) A Statement Containing a list of projects approved by the World Bank for assistance in FY 1984 is attached.

Statement

List of projects approved for assistance by World Bank Group in FY-1984

(vide part (c) of unstarred Question No. 3832 — Lok Sabha)

(In dollar Million)

Sl. No.	Name of the project	Amount of IBRD loan	Amount of IDA Credit	Amount of spl. Fund Credit.
1.	Orissa Irrigation-II.	—	105	—
2.	Pilot project for Watershed development in rain-fed areas.	—	31	—
3.	India Population project-III.	—	70	—
4.	Nhava Sheva Port project.	250	—	—
5.	Dudhichua Coal	151	—	—
6.	Tamil Nadu Water Supply and Sanitation	—	36.5	36.5
7.	Periyar Vaigai Irrigation-II.	—	17.5	17.5
8.	M.P. Fertilizer.	203.6	—	—
9.	Bodhghat Hydro Electric	157.4	—	143.00
10.	Railway Electrification and Workshop Modernisation.	280.07	—	—
11.	Gujarat Medium Irrigation-II.	—	172.0	—

1	2	3	4	5
12.	Cambay Basin Petroleum.	242.50	—	—
13.	Trombay Thermal.	135.40	—	—
14.	Farakka Thermal.	300.80	—	—
15.	Upper Ganga Irrigation and Modernisation.	—	125.0	—
16.	National Cooperative Development Corporation	—	220.0	—
17.	Karnataka Social Forestry	—	27.0	—
Total :		1721.4	804.0	197.0
Grand Total :		2722.4		

बिहार में बीड़ी उत्पादन पर केन्द्रीय उत्पादन शुल्क की वसूली न करने के कारण हुआ राजस्व घाटा

3833. श्री विजय कुमार यादव : क्या बिस्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बिहार में समूचे बीड़ी उत्पादन पर केन्द्रीय उत्पादशुल्क की वसूली न होने के कारण सरकार को करोड़ों रुपये के राजस्व का नुकसान हो रहा है ;

(ख) क्या बीड़ियों को भेजते समय अपर्याप्त निगरानी के कारण बीड़ी निर्माता उत्पाद शुल्क वचाने में सफल हो जाते हैं ; और

(ग) यदि हां, तो सरकार राजस्व के घाटे को रोकने के लिये क्या कार्यवाही कर रही है ?

वित्त मंत्रालय में राज्य मंत्री (श्री एस.एम. कृष्णा) : (क) और (ख) बीड़ियों के सम्पूर्ण

उत्पादन पर केन्द्रीय उत्पादन शुल्क नहीं लगता है । एक वर्ष में बिना ब्रांड की बीस लाख बीड़ियों तक की प्रथम निकासी पर उत्पादन शुल्क से छूट प्राप्त है । तथापि, ब्रांड वाली बीड़ियों पर शुल्क लगता है । बीड़ियों पर उत्पादन शुल्क सम्बन्धी नियंत्रण का तीव्र तरीका व्यक्तिगत नियन्त्रण है, जिसके अन्तर्गत कारखाने से बीड़ियों की निकासी के मामले पर केन्द्रीय उत्पादन शुल्क अधिकारियों द्वारा निगरानी रखी जाती है । इसलिए बिहार में बीड़ियों के सम्पूर्ण उत्पादन पर करोड़ों रुपये के राजस्व की हानि का प्रश्न नहीं उठता । तथापि, शुल्क अपवचन के कुछ मामलों का पता चला है ।

(ग) उत्पादन और निकासी, आदि के रिकार्डों की आकस्मिक निवारक जांच और लेखा परीक्षा की समय-समय पर की जा रही है ।

Export of Woollen Cloth

3834. SHRI NAVIN RAVANI : Will the Minister of COMMERCE be pleased to state :